

**GOVERNMENT OF MEGHALAYA  
LAW (A) DEPARTMENT.**

**NOTIFICATION**

Dated Shillong, the 29<sup>th</sup> March, 2023.

No. LJ (A) 43/2018/24 - The Governor of Meghalaya is pleased to appoint Smti N. G. Shylla, Advocate as Senior Government Advocate of Meghalaya, with immediate effect and until further order.

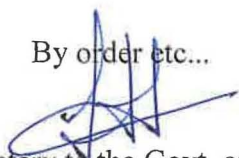
Sd/-  
C.V.D. Diengdoh,  
Secretary to the Govt. of Meghalaya.

Memo No. LJ (A) 43/2018/24-A,  
Copy forwarded to:-

Dated Shillong, the 29<sup>th</sup> March, 2023.

1. The Registrar General, High Court of Meghalaya, Shillong.
2. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong.
3. The Additional Advocate Generals, Meghalaya, High Court of Meghalaya, Shillong.
4. The Sr. Govt. Advocates, Meghalaya, High Court of Meghalaya, Shillong.
5. The Accountant General, Meghalaya etc., Shillong.
6. The Additional Senior Govt. Advocates, High Court of Meghalaya, Shillong.
7. The Treasury Officer, Shillong North/ South Treasury.
8. The Secretary, High Court Bar Association, Shillong.
9. Law (B) Department, Shillong.
- ✓ 10. DEO, Law Department.
11. Guard file.

By order etc...

  
Deputy Secretary to the Govt. of Meghalaya,  
Law (A) Department.